

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/942(CHE)/2023

PETITION NUMBER : CP(IB)/152(CHE)/2021

NAME OF THE APPLICANT : Rakesh Bothra (RP) of
M/s. Vrone Energy Pvt Ltd

NAME OF THE RESPONDENT(S) : Krishnamurthy Manoharan (Erstwhile
Director) of M/s. Vrone Energy Pvt Ltd
& 3 Others

UNDER SECTION : Sec 14 r/w Sec 60(5)(a) of IBC, 2016

ORDER

Ld. Counsel Ms .Jyotsna Sivakumar for the Applicant. Ld. Counsel Ms. Divya for Respondent No.4. Ld. Counsel Mr. Dev Eshwar for R1 and R3.

Affidavit e-filed by the Petitioner. Let the physical copy be filed. Let the Affidavit be served on the Respondents.

List the Application for hearing on **12.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk